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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.M.C. 3865/2016

HARI KISHAN ..... Petitioner

Through: Mr. Raj Singh, Advocate.

versus

THE STATE (NCT OF DELHI) ..... Respondent

Through: Mr. Izhar Ahmad, APP for State with  
Insp. Pyare Lal.

**CORAM:**

**HON'BLE MS. JUSTICE ANU MALHOTRA**

**ORDER**

% **19.02.2018**

Submissions have been made on behalf of either side.

The State seeks to file some documents which be filed accordingly and be placed on the record.

Copy of the judgment in Sanjay Dutt's case may also be submitted on behalf of the petitioner as judgments relied upon on behalf of the petitioner placing reliance on the same.

Reserved for judgment.

**ANU MALHOTRA, J**

**FEBRUARY 19, 2018/NC**